## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>06-02-2017</u>

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

635/16

PETITION NUMBER

TP 281/17

NAME OF THE PETITIONER (S) :

PROPCARE REAL ESTATE MANAGEMENT PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

&

**SIGNATURE** 

PHONE NUMBER

REPRESENTATION BY WHOM

DESIGNATION

1. SHRUTI JERE

ADVOCATE FOR

shutfu

99000 53088

APPLICANT CO.

Counsel for Petitioner company is present. She is directed to file 2 sets of copies and for hearing posted to 29.03.2017.

MEMBER (J)

MEMBER (T)

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